

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.4469/2017

Tuesday, this the 5<sup>th</sup> day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Vipin Dhamanda, JAG (Adhoc)  
Sr. DSO/Safety/DLI, Group A  
Aged about 50 years  
r/o 242/C3, PK Road, New Delhi – 110 001
2. Kailash Chandra Meena, JAG (Adhoc)  
Dy. CMM/IC, Group A  
Aged about 56 years  
s/o late Sh. Ram Pal Meena  
r/o 257/5B, Railway Officers Colony  
P K Road, New Delhi – 110 001
3. Mukesh Kumar JAG (Adhoc)  
D. CEE/FOIS, Group A  
Aged about 59 years  
s/o late Shri Sat Pal  
r/o 213-D, Tilak Bridge, Railway Officer Colony  
New Delhi
4. Ram Autar, JAG (adhoc)  
Sr. DEE/MEMU/SRE, Group A  
Aged about 54 years  
s/o Sh. Babu Ram  
r/o 5001, Chotti Lane, MEMU Car Shed Railway  
Colony, Saharanpur
5. Harender Kumar Sharma, JAG (Adhoc)  
Dy. CEE/Plg/HQ, Group A  
Aged about 52 years  
s/o late Sh. Ramesh Chand Sharma  
r/o 248/5B, P K Road, Railway Officer Flat  
New Delhi – 110 001
6. Mangal Singh, JAG (Adhoc)  
Dy. CEE/PRS/IRCA, Group A  
Aged about 43 years  
s/o Sh. N R Verma  
r/o H.No.252/4A, PK Road  
Railway Officer Flat, New Delhi – 110 001
7. Dinesh Gour, JAG (Adhoc)  
Dy. CME/DSL/HQ, Group A

Aged about 50 years  
 s/o Sh. Laxmi Narayan  
 r/o H.6, Rly Officer Transit  
 State Entry Road, CP, New Delhi -1

8. Rajesh Kumar Kaushik, JAG (Adhoc)  
 Sr. DME/C&W/MB Group A  
 Aged about 46 years  
 r/o Platinum Jubilee 103  
 Railway Officers Colony, Near DRM Office  
 Moradabad – 244 001 (UP)
9. Deepak Garg, JAG (Adhoc)  
 Dy. CME/JUDW, Group A  
 Aged about 55 years  
 s/o Sh. Ram Chander  
 r/o 7, Shivpur “B”  
 Behind Raja Hospital, ITI, Yamuna Nagar
10. G N Singh, JAG (Adhoc)  
 Dy. CME/W/HQ, Group A  
 Aged about 48 years  
 s/o Sh. S N Singh  
 r/o RCF Complex, Flat No.3  
 PO Lodhi Road, New Delhi – 110 003

..Applicants

(Mr. Virendra Kumar, Advocate for Mr. M K Bhardwaj, Advocate)

Versus

1. Union of India through the Chairman  
 Railway Board,  
 Ministry of Railways, Rail Bhawan,  
 New Delhi
2. The Secretary, Railway Board  
 Ministry of Railways,  
 Rail Bhawan, New Delhi
3. The Director (Estt.) Railway Board  
 Ministry of Railway, Railway Bhawan,  
 New Delhi
4. The Joint Secretary (E)-II, Railway Board  
 Ministry of Railways  
 Rail Bhawan, New Delhi
5. The General Manager  
 Northern Railway,  
 Baroda House, New Delhi

..Respondents

(Mr. Shailendra Tiwary, Advocate)

## **O R D E R (ORAL)**

### **Justice L. Narasimha Reddy:**

Learned proxy counsel for applicants submits that the subject matter of this O.A. and the one in O.A. No.4587/2017 is similar. In the latter, this Tribunal took note of the judgment of Supreme Court in Civil Appeal No.9176/2018 and directed that it shall be open to the applicant therein to make a representation regarding the proposal to revert him, and till the representation is decided, the order of reversion shall not be enforced. Learned counsel for respondents does not dispute this aspect.

2. We, therefore, dispose of the O.A. directing that it shall be open to the applicants to submit a representation to the respondents in the light of the judgment of the Supreme Court in Civil Appeal No.9176/2018, within fifteen days from today. The respondents, in turn, shall pass orders thereon, within two months from the date of receipt of the representation. Till such time, the order of reversion passed against the applicants shall not be enforced.

There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**March 5, 2019**  
/sunil/